

regarding extension of time for presentation of the Report of the Joint Committee of the Houses on the Wakf (Amendment) Bill, 2024:

“That this House do extend time for the presentation of the Report of the Joint Committee on the Wakf (Amendment) Bill, 2024, up to the last day of Budget Session, 2025.”

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### **STATEMENT BY MINISTER**

#### **Status of implementation of the recommendations/observations contained in the Fifty-Third, Fifty-Fourth and Fifty-Fifth reports of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development**

**विदेश मंत्रालय में राज्य मंत्री; तथा वस्त्र मंत्रालय में राज्य मंत्री (श्री पवित्र मार्गेश्वरिटा): महोदय, मैं निम्नलिखित के संबंध में वक्तव्य सभा पटल पर रखता हूँ :-**

- (i) Status of implementation of the recommendations/observations contained in the 53<sup>rd</sup> Report of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development on ‘Development and Promotion of Jute Industry’ pertaining to Ministry of Textiles.
- (ii) Status of implementation of the recommendations/observations contained in the 54<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development on ‘Schemes/Programmes of Central Silk Board for Development and Promotion of Silk Industry’ pertaining to Ministry of Textiles.
- (iii) Status of implementation of the recommendations/observations contained in the 55<sup>th</sup> Report of the Department-related Parliamentary Standing Committee on Labour, Textiles and Skill Development on ‘Development of Cotton Sector’ pertaining to Ministry of Textiles.

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### **STATEMENT REGARDING GOVERNMENT BUSINESS**

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN):** Sir, I rise to announce that the